

[English]

Change in Industry Policy

6378 SHRI BASUDEB ACHARIA
SHRI PARASRAM BHARD-
WAJ

Will the Minister of INDUSTRY be pleased to state

(a) whether Government propose to change the present industrial policy in order to lay emphasise on employment generating industries rather than capital intensive ones,

(b) if so the details thereof and

(c) whether any study has been made to assess the impact of present industrial policy on employment potentialities?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) and (b) The industrial licensing policy is presently being reviewed with a view to simplifying the procedures and cutting down delays. The review will be completed expeditiously.

The Eighth Five Year Plan the approach to which is being finalised, envisages a major increase in employment generation through appropriate policy instruments and diversification of agriculture and development of small and decentralised sector of industries.

(c) No, Sir

Casual Workers at Bokaro

6379 SHRI A K ROY Will the Minister of INDUSTRY be pleased to state

(a) whether the Instrumentation Lim-

ited, Kota has kept workers as 'casuals' of Bokaro for years,

(b) if so, the details thereof,

(c) whether any labour laws have been violated in regard to non-payment of uniform wages to them in comparison to permanent workers, and

(d) if so, the remedial measures taken in the matter?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) and (b) Instrumentation Ltd's site office at Bokaro has, in unskilled and other categories, casual workers who were recruited locally over a period of time. These workers are paid benefits and privileges as per the Tripartite settlement entered into in 1987. As per the regularisation clause of the settlement, some workers, from those who applied, have also been regularised.

(c) No, Sir

(d) Does not arise in view of (c) above

Employment programme under Self-Employment Scheme in Uttar Pradesh

6380 SHRI GANGA CHARAN LODHI Will the Minister of INDUSTRY be pleased to state the total amount of loan given to the educated unemployed during 1989-90 under Self-Employment Scheme in Uttar Pradesh, district-wise?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) As per the latest available figures, an amount of Rs 5340.60 lakhs was sanctioned by Banks under the scheme for providing Self Employment to Educated Unemployed youth during the year 1988-89 in Uttar Pradesh. District-wise details are given in the statement below.

STATEMENT

Amount of Loan sanctioned by Banks under the Scheme for providing Self-Employment to Educated Unemployed Youth in Uttar Pradesh during the year 1988-89.

<i>Sl. No.</i>	<i>Name of the District</i>	<i>Amount of loan sanctioned (Rs. in Lakhs)</i>
1	2	3
1.	Agra	225.14
2.	Aligarh	168.02
3.	Mathura	82.52
4.	Etah	89.76
5.	Mainpuri	87.97
6.	Allahabad	195.81
7.	Fatehpur	70.76
8.	Pratapgarh	93.41
9.	Kanpur	10.75
10.	Kanpur Dehat	124.77
11.	Etawah	54.22
12.	Farrukhabad	128.05
13.	Bareilly	123.62
14.	Badaun	87.91
15.	Pilibhit	36.80
16.	Shahjahanpur	76.80
17.	Faizabad	108.13
18.	Barabanki	39.25

<i>Sl. No.</i>	<i>Name of the District</i>	<i>Amount of loan sanctioned (Rs. in Lakhs)</i>
1	2	3
19.	Gonda	119.60
20.	Behraich	95.77
21.	Sultanpur	98.33
22.	Gorakhpur	26.57
23.	Deoria	138.03
24.	Basti	95.90
25.	Azamgarh	95.30
26.	Jhansi	53.78
27.	Jajaun	62.15
28.	Banda	72.68
29.	Hamirpur	43.32
30.	Lalitpur	17.47
31.	Pauri Garhwal	34.25
32.	Dehradun	48.19
33.	Uttar Kashi	10.63
34.	Chamoli	10.67
35.	Tehri Garhwal	21.18
36.	Moradabad	143.66
37.	Bijnore	84.58
38.	Rampur	48.56

<i>Sl. No.</i>	<i>Name of the District</i>	<i>Amount of loan sanctioned (Rs. in Lakhs)</i>
1	2	3
39.	Lucknow	92.28
40.	Rai Bareilly	98.75
41.	Unnao	85.75
42.	Sitapur	77.16
43.	Lakhimpur Kheri	106.05
44.	Hardoi	80.66
45.	Meerut	137.60
46.	Ghaziabad	133.50
48.	Bulandshahar	164.23
49.	Muzaffar Nagar	125.16
50.	Nainital	51.05
51.	Pithoragarh	19.70
52.	Almora	39.38
53.	Varanasi	148.24
54.	Mirzapur	101.59
55.	Jaunpur	121.94
56.	Ghazipur	113.15
57.	Ballia	79.16
Total		5340.60
